

ship of Vice Chairman, NITI Aayog and the Executive Committee also monitor the progress of POSHAN Abhiyaan regularly.

ICDS-Common Application Software captures data on weight and height of children, opening of Anganwadi Centres, distribution of Take Home Ration, attendance of children for pre-school education at Anganwadi Centres. This data/information is then made available for monitoring on web-based ICDS-CAS dashboard to the supervisory staff at Block, District, State and National level.

Issue of LOC on NRI matrimonial disputes

1265. DR. BANDA PRAKASH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Integrated Nodal Agency (INA) has issued Look Out Circulars (LOC) regarding Non-Resident Indians (NRI) involved in matrimonial disputes;
- (b) if so, the details thereof; and
- (c) the manner in which the INA will be helpful in such cases especially if guilty people abscond from the country and are in foreign countries?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Integrated Nodal Agency (INA) having representations from Ministry of External Affairs, Ministry of Home Affairs, Ministry of Law and Justice, Ministry of Women and Child Development, National Commission for Women (NCW) and National Commission for Protection of Child Rights (NCPCR) considers the cases related to Non-Resident India (NRI) matrimonial disputes. It also recommends to open Look Out Circulars (LOC) in cases which are duly scrutinized by National Commission for Women (NCW) and found fit for issuance of LOC. INA has, so far, recommended for opening of 08 LOCs against Non-Resident India (NRI) men involved in matrimonial disputes.

Stipend to persons engaged under various schemes

1266. SHRI NAZIR AHMED LAWAY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is aware that the stipend provided to the persons engaged under various schemes like Integrated Child Development Services (ICDS), Integrated Child Protection Scheme (ICPS), Mahila Shakti Kendras (MSKs), etc. is very meagre;
- (b) whether Government has received proposals from State Governments for revision of salaries under such schemes;

- (c) whether Government has plans to enhance such salaries;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (e) Only the student volunteers under Mahila Shakti Kendra scheme are paid stipend @ ₹ 507- per hour towards community service as per guidelines of the scheme. Stipend is not paid in schemes like Integrated Child Development Services (ICDS), Integrated Child Protection Scheme (ICPS).

Only one proposal has been received from State Government of Mizoram for pay upgradation for the staff of State Resource Centre for Women (SRCW) under Mahila Shakti Kendra. However, currently there is no plan for revision.

Under the scheme of integrated Child Development Services (ICDS), payment of salaries are made only to District Programme Officers(DPOs) and 1 Statistical Assistant each at District Level, CDPOs and 1 Statistical Assistant each at Project Level and Supervisors, at the following cost-sharing ratio between Centre and States / UTs:

States and UTs (with Legislature)	25:75
8 North East and 3 Himalayan States	90:10
UTs (without Legislature)	100:00

However, no proposal for increasing salaries for the aforesaid officials under ICDS is under consideration presently.

The details of central Government share of salary/honorarium paid under Child Protection Scheme (CPS) as per scheme guidelines are given in Statement (*See below*). However, no proposal for increasing salaries / honorarium under CPS is under consideration presently.

Statement

The details of Central Govt. share of salary/honorarium paid under CPS as per scheme guidelines

Details of Staff with salary/honorarium per month as per CPS norms

Central project support unit (CPSU)

Two Deputy Mission Directors @ ₹ 70,000 per month

Four Project Implementation Officers @ ₹ 55,000 per month

One Administrative Officer @ ₹ 35,000 per month

One Accounts Officer @ ₹ 35,000 per month

One Accountant @ ₹ 19,000 per month

Two Assistant cum Computer Operator @ ₹ 19,000 per month

One Stenographer to Mission Director @ ₹ 19,000 per month

State Child Protection Society (SCPS).For States with 15 or less than 15 districts

One Program Managers @ ₹ 35,000 per month

Two Program Officers @ ₹ 26,250 per month

One Accountants Officer @ ₹ 17,500 per month

One Accountant @ ₹ 14,000 per month

Two Assistants cum Data Entry Operator @ ₹ 10,000 per month

For States with more than 15 districts

Two Program Managers @ ₹ 35,000 per month

Four Program Officers @ ₹ 26,250 per month

One Accountants Officer @ ₹ 17,500 per month

One Accountant @ ₹ 14,000 per month

Four Assistants cum Data Entry Operator @ ₹ 10,000 per month

One Accounts Assistant @ ₹ 10,000 per month

District Child Protection Unit (DCPU):

One District Child Protection Officer (DCPO) @ ₹ 33,250 per month

One Protection Officer, Institutional Care @ ₹ 21,000 per month

One Protection Officer, Non-Institutional Care @ ₹ 21,000 per month

One Legal cum Probation Officer @ ₹ 21,000 per month

One Counsellor @ ₹ 14,000 per month

Two Social Worker @ ₹ 14,000 per month

One Accountant @ ₹ 14,000 per month

One Data Analyst @ ₹ 14,000 per month

One Assistant cum Data Entry Operator @ ₹ 10,000 per month

Two Outreach Workers @ ₹ 8,000 per month

State Adoption Resource Agency (SARA)

One Program Managers @ ₹ 35,000 per month

One Program Officer @ ₹ 26,250 per month

One Program Assistant @ ₹ 10,000 per month

Open Shelters:

One Project Coordinator cum Counsellor @ ₹ 17,500 per month

One Social Worker @ ₹ 14,000

Two Care Givers cum Bridge Course Educators @ ₹ 9,000 per month

Three Outreach Workers @ ₹ 8,000 per month

One Helpers for cleaning and cooking purposes @ ₹ 6,000 per month

Specialised adoption agency (SAA):

One Manager/Coordinator @ ₹ 17,500 per month

One Social Worker cum Early Childhood Educator @ ₹ 14,000 per month

One Nurse @ ₹ 9,000 per month

One Doctor (Part time) @ ₹ 7,500 per month

Six Ayahs @ ₹ 6,000 per month

One Chowkidar @ ₹ 6,000 per month

Institutional Care (Homes):

One Officer-in-Charge (Superintendent) @ ₹25,000 per month

One Counselor @ ₹ 17,500 per month

One Probation Officer/Child Welfare Officer/ Case Worker @ ₹ 17,500 per month

Two House Mother or House Father @ ₹ 11,000 per month

One Paramedical staff @ ₹ 9,000 per month

One Store-keeper cum Accountant @ ₹ 14,000 per month

One Cook @ ₹ 7,500 per month

One Helper @ ₹ 6,000 per month

One Housekeeper @ ₹ 6,000 per month

Disbursement of funds under Rashtriya Mahila Kosh

1267. SHRI PARTAP SINGH BAJWA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the Total disbursement of funds under the Rashtriya Mahila Kosh Scheme from 2018, till date;
- (b) the Total disbursement of funds to the North-Eastern States from 2016, till date; and
- (c) the Total number of bad loans under the scheme, the State-wise list of the same?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Total disbursement of funds under the Rashtriya Mahila Kosh from 2018, till date aggregated to ₹ 1173 lakhs.

(b) An amount of ₹ 50 lakhs was disbursed to the North-eastern states from 2016 to till date.

(c) Details of the Total number bad loans under Rashtriya Mahila Kosh are given in Statement.